

Gujarat Appropriation (Excess Expenditure) Act, 2014

12 OF 2014

[28 July 2014]

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Gujarat Appropriation (Excess Expenditure) Act, 2014

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AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2000.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) Act, 2014.

<u>2.</u> Issue of Rs. 12,95,41,09,892 from and out of the Consolidated Fund of the State of Gujarat for the financial year 1999-2000. :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of twelve hundred ninety-five crores, forty-one lakhs, nine thousand, eight hundred ninety-two rupees towards defraying the several charges which have come in course of payment during the financial year ending on the thirty-first day of March, 2000, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation. :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the thirty-first day of March, 2000.

No. of Excess Demand/	Services and	Revenue /		Charged on the	-
			Su	ms not exceedi	ng
SCHEDULE (See sections 2 and 3)					

Appropriation	Purposes	Capital	Legislative Assembly	Consolidated Fund	Total	
1	2	3	4			
4	Animal Husbandry and Dairy Development	Revenue	2,18,42,128		2,18,42,128	
7	Education Department	Revenue	97,437		97,437	
8	Education	Revenue	98,11,87,878		98,11,87,878	
9	Other Expenditure pertaining to Education Department	Capital	1,06,19,758		1,06,19,758	
10	Energy and Petrochemicals Department	Revenue	3,09,604		3,09,604	
17	Pensions and Other Retirement Benefits	Revenue	25,58,43,864		25,58,43,864	
18	Other Expenditure pertaining to Finance Department	Capital	997		997	
	Repayment of	Revenue	93,24,981		93,24,981	
19	Debt pertaining to Finance Department and its servicing	Capital	78,82,96,970		78,82,96,970	
22	Food	Revenue	35,26,605		35,26,605	
23	Other Expenditure pertaining to Food, Civil Supplies and Consumer Affairs Department	Revenue Capital	68,294		19,586 68,294	
42	Police	Revenue	16,83,48,442		16,83,48,442	
51	Tourism	Revenue	1,11,394		1,11,394	
55	Other Expenditure pertaining to Information and Broadcasting Department	Revenue	2,86,048		2,86,048	
56	Labour and Employment Department	Revenue	51,930		51,930	
60	Administration of Justice	Revenue	1,25,03,636		1,25,03,636	
66	Irrigation and Soil	Revenue	8,66,72,03,036		8,66,72,03,036	
66	Soll Conservation	Capital	25,92,94,882		25,92,94,882	
67	Water Supply	Revenue	3,62,215		3,62,215	

68	pertaining to Narmada, Water	Revenue	76,08,025		76,08,025
	Resources and Water Supply				
74	Department Fisheries	Capital	32,68,09,998		32,68,09,998
77	Tax Collection Charges (Revenue Department)	Revenue	3,26,75,224		3,26,75,224
78	District Administration	Revenue	1,56,96,931		1,56,96,931
79	Relief on account of Natural Calamities	Revenue	96,65,40,701		96,65,40,701
80	Dangs District	Revenue	2,57,13,962		2,57,13,962
81	Compensations and Assignments	Revenue	9,39,361		9,39,361
82	Other Expenditure pertaining to Revenue Department	Capital	2,34,785		2,34,785
84	Non- Residential Buildings	Revenue	3,28,12,731	10,07,760	3,38,20,491
86	Roads and Bridges	Revenue	35,12,65,675		35,12,65,675
87	Gujarat Capital Construction Scheme	Revenue	29,03,083		29,03,083
88	Other Expenditure pertaining to Roads and Buildings Department	Revenue	1,00,59,938		1,00,59,938
90	Social Security and Welfare	Capital	21,700		21,700
94	Tribal Area Sub-Plan	Revenue	5,20,333		5,20,333
Total:		Revenue	11,53,67,27,432	3,20,35,076	11,56,87,62,508
		Capital	59,70,50,414	78,82,96,970	1,38,53,47384
G	rand Total:		12,13,37,77,846	82,03,32,046	12,95,41,09,892